

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1741
ANSWERED ON:07.03.2013
PM S NEW POINT PROGRAMME
Mishra Shri Mahabal

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has implemented the Prime Minister's New 15-Point Programme for the welfare and development of minorities in the country;
- (b) if so, the details thereof including the achievements made, State/UT-wise;
- (c) whether the Union Government has issued any instructions to the State Governments for achieving the targets under the said Programme;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government for providing employment to the minorities in Central and State Government services?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

(a) Yes Sir.

(b) The Programme provides for earmarking 15% of targets/outlays for minorities in the schemes of other Ministries covered under this programme and amenable to targeting. The flow of funds/ benefits to the minorities under other schemes/initiatives covered under the programme is monitored. The State/UT wise details of the progress made under the Prime Minister's 15 Point Programme during the Eleventh Plan period are at Annexures I-XXVIII.

(c) & (d) Yes, Sir. The States/UTs have been requested to analyze the reasons in case the achievement against the targets for the year 2011-12 was low and also to take suitable remedial measures for effective implementation. The Government has also communicated the scheme-wise targets for the year 2012-13 to all the States/UTs and advised them to monitor the implementation of the Programme on quarterly basis by convening the meetings of the State Level Committee/District Level Committees constituted for this purpose in order to ensure that the State/UT-wise targets are achieved.

(e) Department of Personnel and Training (DoPT), in pursuance of the Prime Minister's New 15 Point Programme for the welfare of Minorities, has issued guidelines vide OM No. 39016/7(S)/ 2006-Estt (B) dated 08.01.2007 to all the Ministries/Departments/Central PSUs, etc. to give special consideration to Minorities in recruitments in recruitments for Central Govt. Services. These guidelines are also available on the DoPT's website (<http://persmin.nic.in/DOPT.asp>). The DoPT's guidelines, inter-alia, include the following-

- (i) The composition of Selection boards/Committees should be representative having representatives from the SC/ST and Minority Communities.
- (ii) Wide publicity should be given to all appointments in Government, Public Sector Enterprises and Financial Institutions.
- (iii) In Minority Concentration Areas, the Vacancy Circular in local language may be distributed.
- (iv) All ministries/Departments concerned will submit Half-Yearly/Annual Reports in the prescribed proforma.

Subsequent to the issue of the set guidelines, it is reported that the recruitment of minorities in the Government/Public Sector Undertakings has increased from 6.93% of total recruitments in 2006-07 to 11.55% in 2010-11.